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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 2-A in TP 2/397-398/NCLT/AHM/2016 (New)
C.A. No. 227 of 2009 with
C.P. No. 58/397-398/CLB/MB/2009

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.04.2017</u>

Name of the Company:

Shravan Kumar Patel

V/s.

Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) D

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

None present for petitioner. None present for Respondents.

Stay granted by the Hon'ble High Court of Madhya Pradesh.

List the matter on 24.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of April, 2017.